

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(34)

CP 121/2000  
OA 1528/95

New Delhi, this the 28th day of March, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

1. R.P.Gupta  
GH-10/121/D, Sundar Apartments  
Paschim Vihar, Delhi - 41.
2. Chand Narain Jasuja  
Janakpuri, New Delhi.
3. Satta Bhushan Ahuja  
Janakpuri, New Delhi.
4. D.N.Adlakha  
AG-1/154-A, Vikaspuri, New Delhi.
5. Kanhaiya Lal  
WZ-135, Street No.5, Krishnapuri,  
Tilak Nagar, New Delhi.

...Petitioners

(None present)

V E R S U S

Shri D.S.Podar,  
Director of Education,  
Govt. of NCT of Delhi,  
Old Secretariat  
Delhi - 110052.

...Respondents

(None present)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

None for the petitioners even on the second call. Mrs. Avnish Ahlawat, learned counsel for the respondents was present earlier.

2. Learned counsel for the respondents has submitted that an appeal/writ petition has been filed by the respondents before the Hon'ble High Court of Delhi, which is listed on 16-7-2001.

3. In view of what has been stated in paragraph 2 of Tribunal's order dated 16-1-2001 and the submissions of the learned counsel for the

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respondents, CP 121/2000 is dismissed. Notices to the  
alleged contemnors are discharged.

(Govindan S. Tampi)  
Member (A)

/vikas/

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)